



File No. 10/36/2016--NCLT
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 18th September 2018

OFFICE ORDER

In exercise of the powers conferred by section 419 of the Companies Act, 2013, Hon'ble President, National Company Law Tribunal is pleased to make the following transfers of Hon'ble Members of the National Company Law Tribunal with immediate effect:-

S. No.	Name of Member	Present Posting	New Posting
1	Shri V.P Singh Member (Judicial)	Allahabad	Mumbai
2	Shri Bikki Ravendra Babu Member (Judicial)	Hyderabad	Allahabad
3	Shri B.S.V. Prakash Kumar, Member (Judicial)	Mumbai	Chennai
4	Shri K. Anantha Padmanabha Swamy Member (Judicial)	Chennai	Hyderabad

All Hon'ble Members are requested to join at new station immediately without availing joining period.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. Shri G.K. Singh Joint Secretary, Ministry of Corporate Affairs, New Delhi.
5. All NCLT Benches
6. NCLT website/ Notice Board.